

Shri Naushir Bharucha: You cannot solve the problem by ignoring it. You have to solve it in the correct way.

(Some more hon. Members left the House)

12.32 hrs.

PAPERS LAID ON THE TABLE

STATEMENT SHOWING ACTION TAKEN BY GOVERNMENT ON ASSURANCES

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to lay on the Table a copy of each of the following statements showing the action taken by Government on various assurances, promises and undertakings given by Ministers during the various Sessions of Second Lok Sabha shown against each:—

(i) Statement No. I—Sixth session, 1958. [See Appendix IV, annexure No. 115].

(ii) Supplementary Statement No. IV—Fifth Session, 1958. [See Appendix IV, annexure No. 116].

(iii) Supplementary Statement No. XIII—Fourth Session. [See Appendix IV, annexure No. 117].

(iv) Supplementary Statement No. XV—Third Session, 1957. [See Appendix IV, annexure No. 118].

(v) Supplementary Statement No. XIX—Second Session, 1957 [See Appendix IV, annexure No. 119].

DECLARATIONS OF EXEMPTION

The Minister of State in the Ministry of Home Affairs (Shri Datar): I beg to lay on the Table, under the proviso to section 6 of the Registration of Foreigners Act, 1939, a copy of each of the following Declarations of Exemption:—

(i) No. 1/34/58-F. 1 dated the 4th September, 1958.—(1 Declaration).

(ii) No. 1/38/58-F. 1, dated the 10th September, 1958.—(2 Declarations).

(iii) No. 1/41/58-F. 1, dated the 6th November, 1958.—(1 Declaration).

(iv) No. 1/42/58-F. 1, dated 8th November, 1958.—(1 Declaration).

(v) No. 23/28/58-F. 1, dated the 15th November, 1958.—(3 Declarations).

(vi) No. 23/28/58-F. 1, dated the 21st November, 1958.—(3 Declarations).

[Placed in Library. See No. LT-1138/58].

AMENDMENT TO CENTRAL EXCISE RULES

The Deputy Minister of Finance (Shri B. R. Bhagat): I beg to lay on the Table, under Section 38 of the Central Excises and Salt Act, 1944, a copy of Notification No. GSR 1138, dated the 6th December, 1958 making certain further amendment to the Central Excise Rules, 1944. [Placed in Library. See No. LT-1146/58.]

12.33½ hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

MINUTES OF THIRTIETH TO THIRTY-FOURTH SITTINGS

Sardar Hukam Singh (Bhatinda): I beg to lay on the Table the Minutes of the sittings (Thirtieth to Thirty-fourth) of the Committee on Private Members' Bills and Resolutions held during the Sixth Session.

12.33½ hrs.

COMMITTEE ON PETITIONS

MINUTES OF TWENTY-THIRD SITTING

Pandit J. P. Jyotishi (Sagar): I beg to lay on the Table the minutes of the Twenty-third sitting of the Committee on Petitions held during the Sixth session.